

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 113

CP/9(CH)2023

IN THE MATTER OF:-

Munish Chopra

...

Appellant

Versus

**Registrar of Companies
Punjab and Chandigarh**

...

Respondent

Under Section: 252 (3), CA 2013

Order delivered on 12.07.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 09.08.2024.

Sd/-

Court Officer

July 12, 2024
Atiqur Rehman